

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KEEP IN TOUCH
CLOTHING PRIVATE LIMITED**

Sl. No.	RELEVANT PARTICULARS	
1.	Name of corporate debtor	KEEP IN TOUCH CLOTHING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24th May, 1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U74899DL1994PTC059221
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 128, Hog Market, Rajendra Place, Delhi-110008
6.	Date of closure of Insolvency Resolution Process	28.04.2026
7.	Liquidation commencement date of corporate debtor	28.04.2026
8.	Name and registration number of the insolvency professional acting as liquidator	BRIJESH SINGH BHADAURIYA IBBI/IPA-002/IP-N01045/2020-2021/13385
9.	Address and e-mail of the liquidator, as registered with the Board	122, First Floor, Vardhman Sunrise Plaza, Vasundhara Enclave, Delhi 110096 Email: bsb@bsbandassociates.in
10.	Address and e-mail to be used for correspondence with the liquidator	G-40, Ground Floor, Vardhman Sunrise Plaza, Vasundhara Enclave, Delhi 110096 Email: cirp.kitepl@gmail.com
11.	Last date for submission of claims	28 th May 2026 (30 th day from the date of Initiation of Liquidation)

Notice is hereby given that the National Company Law Tribunal Bench- V has ordered the commencement of liquidation of the **KEEP IN TOUCH CLOTHING PRIVATE LIMITED** on **28.04.2026**.

The stakeholders of **KEEP IN TOUCH CLOTHING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **28th May 2026** [30th day from the date of Initiation of Liquidation]

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

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Thanks & regards



Brijesh Singh Bhadauriya
Liquidator

IBBI Reg. No.- IBBI/IPA-002/IP-N01045/2020-2021/13385

For Keep In Touch Clothing Private Limited

Registered Address: 122, First Floor, Vardhman Sunrise Plaza,
Vasundhara Enclave, New Delhi-110096

Email: cirp.kitepl@gmail.com, bsb@bsbandassociates.in

Date: 02nd May 2026

Place: Delhi

FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
KEEP IN TOUCH CLOTHING PRIVATE LIMITED

PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	KEEP IN TOUCH CLOTHING PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	24th May, 1994
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies- Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74899DL1994PTC059221
5. Address of the registered office & principal office (if any) of Corporate Debtor	Registered Office: 128, Hog Market, Rajendra Place, Delhi-110008
6. Date of closure of Insolvency Resolution Process	28.04.2026
7. Liquidation commencement date of Corporate Debtor	28.04.2026
8. Name & Registration Number of Insolvency Professional acting as Liquidator	BRIJESH SINGH BHADAURIYA Regn. No.: IBB/PA-002/IP-N01045/2020-2021/13385
9. Address and Email of the Liquidator as registered with the Board	122, First Floor, Vardham Sunrise Plaza, Vasundhara Enclave, Delhi 110096. Email: bsb@bsbandassociates.in
10. Address and e-mail to be used for correspondence with the Resolution Professional	G-40, Ground Floor, Vardham Sunrise Plaza, Vasundhara Enclave, Delhi 110096 Email: cirp.citl@gmail.com
11. Last date for submission of Claims	28th May 2026 (30th day from the date of Initiation of Liquidation)

Notice is hereby given that the National Company Law Tribunal Bench-V has ordered the commencement of liquidation of the KEEP IN TOUCH CLOTHING PRIVATE LIMITED on 28.04.2026.

The stakeholders of KEEP IN TOUCH CLOTHING PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28th May 2026 (30th day from the date of Initiation of Liquidation)

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 02.05.2026
Place : Delhi
Liquidator for KEEP IN TOUCH CLOTHING PRIVATE LIMITED
Regn No.: IBB/PA-002/IP-N01045/2020-2021/13385 | AFA Valid Upto: 30.06.2026

Sd/-
Brijesh Singh Bhadauriya

INVITATION FOR EXPRESSION OF INTEREST FOR SALE / ASSIGNMENT OF NOT READILY REALISABLE ASSETS PURSUANT REGULATION 37A OF IBC LIQUIDATION PROCESS REGULATION 2016, OF MAGPIE GLOBAL HOUSEWARE PRIVATE LIMITED (IN LIQUIDATION) (CIN: U74140DL2015PTC87416)

Regd. Office: Khasra No. 324 Block J Sarup Nagar, North East, New Delhi-110042

Office of the Liquidator: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi 110005, Email: cirp.mghpl@gmail.com, Phone: 011 41486026/27, 99150 31322

Expression of interest (EOI) are invited from eligible persons/ entities for the sale / assignment of following Not Readily Realisable Assets (NRR Assets) of Magpie Global Houseware Private Limited – in Liquidation pursuant Regulation 37A of the IBC Liquidation Process Regulation 2016, within ambit of IBC 2016, on “as is where is, as is what is, whatever there is and without Recourse Basis”.

Category	Description of NRR Assets	Claim Value (Rs. In Lacs)
A	Relief / Recovery in Application (IA-2106/2025) filed under sections 43 of IBC 2016, which is pending for adjudication with Hon'ble NCLT, New Delhi, Court VI - (PUFE Transactions)	81.36
B	Relief / Recovery in Application (IA-2109/2025) filed under sections 66 of IBC 2016, which is pending for adjudication with Hon'ble NCLT, New Delhi, Court VI - (PUFE Transactions)	3073.00

Time Schedule

(i)	Last date for Submission of Expression of Interest (EOI) with Requested Documents and Refundable Deposit of Rs. 1,00,000	19.05.2026 (Tuesday)
(ii)	Examination of Documents and issue list of qualified prospective acquirer (s) and providing details of NRRs.	23.05.2026 (Saturday)
(iii)	Due diligence and submission of Financial Bid by the qualified prospective acquirer (s)	30.05.2026 (Saturday)
(iv)	Negotiation by SCC with the eligible Acquirer (Bidder) who has submitted Financial Bid	12.06.2026 (Friday)
(v)	Declaration of Successful Acquirer (Bidder)	Within 3 days of approval of SCC

Detailed process information document containing terms & conditions and procedure for sale / assignment / transfer of NRR Assets can be obtained by sending an email to the Liquidator at cirp.mghpl@gmail.com, Tel No./ Mobile, No.: 9915031322.

Sd/-
Madan Mohan Dhapar
Liquidator of Magpie Global Houseware Private Limited
IBBI Regn. No- IBB/PA-002/IP-N00860/2019-2020/12768
Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi – 110005
AFA Valid Upto 31.12.2026

Date: 04.05.2026
Place: New Delhi

"IMPORTANT"

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PUBLIC NOTICE

This is to inform that Sharda Gopalakrishnan R/o F-193/F-1, Dilshad Colony, Delhi - 110095. Mob.: 9971750745 is my Client. Her husband Sh. Gopalakrishnan P. is missing since November 2012 and he has more than Rs. 7 Lakhs lying deposited with Central Bank of India, Lucknow Cantt. Branch. My Client has made a claim for withdrawal of the above said amount as his wife and legal heir. If anybody has any objection in this regard they may kindly inform in writing to Central Bank of India, Head Quarter, Central Command, 1-1 Chanakya Road, Neil Lines, Lucknow Cantt., U.P. - 226002, Phone No. 8303713769 within 7 days of the publication of this advertisement.

TRUHOME FINANCE LIMITED

(Formerly Known As Shriram Housing Finance Limited)

Reg.Off.: Srinivasa Tower, 1st Floor, Door No. 5, Old No. 11, 2nd Lane, Cenatoph Road, Alwarpet, Teynampet, Chennai-600018

Head Office: Level 3, Wockhardt Towers, East Wing C-2, G Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051

Website: <http://www.truhomefinance.in>

POSSESSION NOTICE

Whereas, The undersigned being the authorised officer of Truhome Finance Limited (Formerly Known as Shriram Housing Finance Limited) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with (Rule 3) of the Security Interest (Enforcement) Rules, 2002 issued demand notice to the Borrowers details of which are mentioned in the table below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

[The Borrowers having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken POSSESSION of the property described herein below in exercise of powers conferred on him under Sub Section (4) of section 13 of Act read with rule 8 of the security Interest enforcement) rules, 2002 on 02-May-2026.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Truhome Finance Limited (Formerly Known as Shriram Housing Finance Limited) for an amount as mentioned herein below and interest thereon.

[The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.]

Borrower's Name and Address

Mr. Surender Kumar S/o Mr. Rajender Prasad (Borrower)
House No. 225/5-P 1, Mandoli Road, Ashok Nagar, Nand Nangri, North East, Delhi-110093.

Mr. Surender Kumar S/o Mr. Rajender Prasad (Borrower)
House No. 1439, B-5, Krishna Vihar Colony, Gali No.8, Village-Bahta Hajipur Paragana, Tehsil-Loni, District-Ghaziabad, Uttar Pradesh.

Mrs. Seema Sharma W/o Mr. Surender Kumar (CoBorrower)
House No. 225/5-P 1, Mandoli Road, Ashok Nagar, Nand Nangri, North East, Delhi-110093.

Mrs. Seema Sharma W/o Mr. Surender Kumar (Co-Borrower)
House No. 1439, B-5, Krishna Vihar Colony, Gali No.8, Village-Bahta Hajipur Paragana, Tehsil-Loni, District-Ghaziabad, Uttar Pradesh.

Amount due per Demand Notice

Rs.25,60,668/- (Rupees Twenty-Five Lakh Sixty Thousand Six Hundred Sixty-Eight Only) in respect of Loan Account No. SHLHGRK0002889 as on 10-Sep-2025

Date of Demand Notice – 11-Sep-2025, Date of physical possession – 02-May-2026

Date of NPA – 03-Sep-2025

Description of Mortgaged Property

All that piece and parcel of the Property bearing Plot No. 1439, B-5, Area Admeasuring 75 Sq., Yards., Out of Khasra No. 1637 & 1639, Situated in Krishna Vihar Colony, Gali No.8, Village-Bahta Hajipur, Paragana & Tehsil-Loni, District-Ghaziabad, Uttar Pradesh.

Bounded By:-East- Plot Open, West- Road 20 Ft. Wide, North- Plot Of Istekar, South- Plot of Mahendera

Place: Ghaziabad
Date : 02-05-2026

Sd/- Authorised Officer- Truhome Finance Limited
(Earlier Known as Shriram Housing Finance Limited)

TRUHOME FINANCE LIMITED

(Formerly Shriram Housing Finance Ltd.)

Head Office: Level -3, Wockhardt Towers, East Wing C-2, G Block, Bandra Kurla Complex, Bandra (East), Mumbai 400 051;
Tel: 1800 102 4345 ; Website: <http://www.truhomefinance.in>

Reg.Off.: Srinivasa Tower, 1st Floor, Door No.5, Old No.11, 2nd Lane, Cenatoph Road, Alwarpet, Teynampet, Chennai-600018

AUCTION CUM SALE BY INVITING TENDERS FROM PUBLIC

Pursuant to taking possession of the secured asset (Mortgaged Property, i.e., House No.D-1, Block-D, Entire First Floor, Without Roof Right, Area admeasuring 63.703 Sq. Mtr., Gagan Enclave, Village- Dundahera, Distt- Ghaziabad, Uttar Pradesh – 201001, by the Authorized Officer of Truhome Finance Limited (Formerly Known as Shriram Housing Finance Ltd.) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrower/s, expression of interest/offer is invited from the public, offer can be given from any intended purchaser to purchase the Movable / Household article find inside the aforementioned secured asset, after checking the inventory of movable / household article which is with undersigned and also after inspecting the household / movable article in person. The Movable / Household article, is in the physical possession of the undersigned, sale is being made on "AS IS WHERE IS & AS IS WHAT IS & Whatever There is" Basis, particulars of which are given below:-

Name of Borrowers/ Co-Borrowers/ Guarantors/Mortgagors	Demand Notice Date and Amount	Reserve Price (Rs.)	Date & Time of Auction	Contact Person Details – (AO and Disposal team)
Mr. Yash Pal S/o Sh. Hemant Kumar House No.D-1,First Floor, Block-D, Gagan Enclave, Dundahera, Distt- Ghaziabad, Uttar Pradesh – 201001.	Rs.31,39,155/- (Rupees Thirty One Lakh Thirty Nine Thousand One Hundred and Fifty Five Only) in respect of Loan Account No. SBTHGRK0001336 as on 06-Sept-2024; and	Rs.21,980/- (Rupees Twenty One Thousand Nine Hundred and Eight Only)	13-MAY-2026 & Auction Time: 11:00 AM to 01.00 PM.	Mr.S.James Clement 7200281906 Mr. M.Selvakumar 9444224367 Mr.Suman : 9597191507 Property Inspection Date : 06-May-2026 1100 hrs - 1400 hrs
Mrs. Deepa W/o Sh.Yash Pal House No.D-1,First Floor, Gagan Enclave, Dundahera, Distt- Ghaziabad, Uttar Pradesh – 201001.	Rs.19,20,069/- (Rupees Nineteen Lakh Twenty Thousand and Sixty Nine Only) in respect of Loan Account No. SILHGRK0001560 as on 06-Sept-2024	Rs.2198/- (Two Thousand One Hundred and Ninety Eight Only)	Last date for submission of EMD : 08-May-2026 Time 10.00 a.m. to 05.00 p.m.	

Description of the Immovable property in which movable / household article is present for inspection

All that part and parcel of the properties bearing Bounded By:-House No.D-1, Block-D, Entire First Floor, Without Roof Right, Area admeasuring 63.703 Sq. Mtr., Gagan Enclave, Village- Dundahera, Distt- Ghaziabad, Uttar Pradesh – 201001.Boundaries of the said Property :-East : Other Property, West : Road 9 Meter, North : Other Property, South : Plot No.D-2

Detail of Movable Item to be Sold in Auction-

S. NO.	ARTICLE NAME	QUANTITY	AMOUNT	S. NO.	ARTICLE NAME	QUANTITY	AMOUNT
1	Gas Stove 3 Burner	1	300	13	Sofa Set S-Seater with Table	1	2000
2	Chimney (Hindware)	1	1200	14	Inverter Along with 2 Battery	1	3000
3	Air Fryer Keni	1	500	15	Iron Almirah	1	800
4	Water RO	1	1000	16	Ceiling Fan	1	150
5	Ceiling Fan	1	150	17	TV (Samsung)	1	1500
6	Grinder (Maharaja)	1	200	18	Sofa S-Seater	1	800
7	Sofa Cum Bed	1	1000	19	Plastic Chairs	2	60
8	Iron Almirah Small	1	600	20	T.V. Trolley	1	150
9	Ceiling Fan	1	150	21	Window 4C (HAIER)	1	2500
10	Washing Machine	1	1500	22	Ceiling Fan	1	120
11	L.E.D. (Murphy)	1	1500	23	Double Bed with Matters	1	1500
12	Ceiling Fan	2	300	24	LED Screen PCPO	1	1000

Branch Address:- Truhome Finance Ltd., L1, First Floor, Above SBI Bank, Gurudwara Road, Green Park Extension, New Delhi – 110016. (Authorized officer: Mr. Sanjeev Sharma Phone- 9810328494)

1. Date of inspection of the Movable / Household article is May 06-May-2026, between 1100 hrs - 1400 hrs.

2. Last date of submission of sealed offers in the prescribed tender forms is 08-May-2026 till 5 pm at the branch office address. Tenders that are not filled up or tenders received beyond last date will be considered as invalid tender and shall accordingly be rejected.

3. Date of opening of the offers for Property is 13-May-2026 at the above mentioned branch office address at 1100 hrs - 1300 hrs the tender will be opened in the presence of the Authorised Officer.

4. Further interest will be charged as applicable, as per the Loan Agreement on the amount outstanding in the notice and incidental expenses, costs, etc., is due and payable till its realization.

5. The payments shall be payable through DD in favour of "Truhome Finance Limited" payable at Mumbai.

6. The notice is hereby given to the Borrower and Guarantor; to remain present personally at the time of sale and they can bring the intending buyers/purchasers for purchasing the movable / household article as described herein above, as per the particulars of Terms and Conditions of Sale.

7. The detail terms and conditions of the sale are incorporated in the prescribed tender form. Tender forms are available at the above branch office.

8. The movable / household article will be sold to the highest bidder. However, the undersigned reserves the absolute discretion to allow inter se bidding, if deemed necessary.

9. Company is not responsible for any liabilities upon the property which is not in the knowledge of the company.

For further details, Contact Authorised Officer: Mr. Sanjeev Sharma 9810328494, Corporate Office : No. L1, First Floor, Above SBI Bank, Gurudwara Road, Green Park Extension, New Delhi – 110016 .

Place: Ghaziabad
Date : 04-05-2026

Sd/- Authorised Officer- Truhome Finance Limited
(Formerly Shriram Housing Finance Limited)

CONVOCATION

Swami Vivekanand Subharti University held its 11th Convocation Ceremony at the Maangalya Auditorium, where over 2,500 degrees were awarded to students. Acharya Devrat attended as Chief Guest, while Umar Abubakar Tafidan Kabbi was the Guest of Honour. Addressing students, Acharya Devrat said convocation marks the beginning of new responsibilities rather than the end of education. He stressed lifelong learning, moral values and respect for parents and teachers. Vice-Chancellor Pramod Kumar Sharma said 2,481 degrees, including 115 Ph.D. were conferred. Gold medals were awarded to 45 undergraduate toppers and 23 postgraduate achievers. Chancellor Stuti Kacker highlighted the university's global collaborations and innovation initiatives. All degrees were also uploaded to DigLocker for permanent digital security.

DFCCIL

Dedicated Freight Corridor Corporation of India Limited carried out a detailed inspection of the Western Dedicated Freight Corridor section from New Dadri to New Sri Madhopur on April 24, 2026. The review was led by Shyam Sunder Gupta along with senior DFCCIL officials. Key locations such as New Dadri Station, New Prithala Terminal and New Sri Madhopur were inspected for terminal readiness, traffic handling and infrastructure performance. Discussions with North Western Railway focused on integration and logistics efficiency. The corridor is enhancing faster and cost-effective freight transport nationwide.

DAV

Sarla Chopra DAV School organised a counselling session on "Making Friends and Building Relationships" for students. The session was conducted by Swati Jain under the guidance of Principal Upasana Sharma and Training Coordinator Geetu Sabharwal. The interactive and fun-filled programme highlighted the importance of friendship and the key elements that help build strong relationships. A student-led segment added enthusiasm and engagement to the session. The initiative aimed to foster meaningful connections and help participants overcome feelings of isolation caused by strained friendships.

HURL

Hindustan Urvarak & Rasayan Limited launched Project "SAKSHAM" in Gorakhpur to empower youth through skill development. Siba Prasad Mohanty inaugurated the initiative in the presence of the Vice Chancellor of Deen Dayal Upadhyay University. Senior HURL officials, CSR representatives and National Skill Development Corporation officials attended the event. Launched in collaboration with NSDC, the project aims to bridge the gap between education and employability by providing industry-relevant skills. A total of 2,265 underprivileged and unemployed youth across Gorakhpur, Barauni and Sindi will be trained, including 400 youth from Gorakhpur under a Rs. 1.49 crore programme. HURL said the initiative will promote employment, self-employment and sustainable livelihoods while supporting inclusive growth and a self-reliant India.

IOCL

Indian Oil Corporation Limited Refineries Headquarters hosted a special session in New Delhi during Public Sector Month celebrations. The programme was led by Arvind Kumar and featured former Ambassador Deepak Vohra. He delivered a talk titled "The Jaamvant Effect: How India Becomes Bharat," highlighting India's rise as a global power driven by economic growth, digital advancement and strategic strength. Arvind Kumar reaffirmed Indian Oil's commitment to energy security and uninterrupted petroleum supplies despite global disruptions.

EYE CAMP

Sightsavers India and Dr. Ramalinga Reddy Maxivision Super Speciality Eye Hospitals have strengthened access to eye care in Hyderabad through the Urban Eye Health Programme during April 2025 to March 2026. Hyderabad Private Vision Centre screened 5,276 people, distributed 687 spectacles and referred 844 cataract cases. Hyderabad UPHC Vision Centre screened 6,179 people, identified 577 cataract patients for referral and screened 370 people for diabetic retinopathy. The initiative focused on migrant workers, low-income families and slum communities. R. N. Mohanty said partnerships are vital for accessible community eye care.

IIT Jodhpur

Indian Institute of Technology Jodhpur scientists have developed smart theranostic platforms that combine diagnosis and treatment for next-generation precision healthcare. Led by Raviraj Vankayala, researchers are using advanced nanomaterials such as MXenes, MOFs, Black Phosphorus, and Borophene to target diseased cells with high precision. These materials can deliver drugs, detect diseases early, and enable minimally invasive cancer treatment through near-infrared light therapy. The team is also designing biomimetic nanocarriers to improve treatment efficiency and reduce side effects. This breakthrough strengthens IIT Jodhpur's role in advancing global healthcare innovation.

REC Limited

has reported its highest-ever annual net profit of Rs. 16,282 crore for FY 2025-26, reflecting strong operational performance, improved asset quality and robust demand in the power sector. The company's total loan book rose to an all-time high of Rs. 54 lakh crore as on March 31, 2026, after expanding by around Rs. 17,000 crore during the year. Its renewable energy loan portfolio grew 3.8% to Rs. 75,347 crore, underlining REC's focus on supporting India's clean energy transition. Net Stage-3 loans stood near zero at 0.12%, while Stage-2 loans declined sharply by 75% year-on-year. During the year, REC sanctioned loans worth Rs. 4,09,097 crore, up 21%, and disbursed Rs. 2,11,189 crore, up 10%. The board declared a final dividend of Rs. 1.55 per share, taking the total dividend for FY26 to Rs. 18.55 per equity share for shareholders across India.

BHEL

Bharat Heavy Electricals Limited has reported a provisional turnover of around Rs 32,350 crore for FY 2025-26, registering 18 per cent growth over the previous year. The company also secured total order inflows worth nearly Rs 75,000 crore during the year, taking its outstanding order book to around Rs 2.4 lakh crore. In the power sector, BHEL maintained a strong market position with fresh orders of Rs 59,000 crore. Its industrial segment received orders worth around Rs 16,000 crore from transportation, transmission, defence, process industries and industrial equipment sectors. On the execution front, BHEL commissioned or synchronised nearly 8.9 GW of power capacity during the year. The company said it enters FY 2026-27 with strong momentum, focusing on infrastructure growth, indigenisation and stakeholder value creation.

CORPORATE BRIEFS

INDIAN COAST GUARD

Paramesh Sivamani inaugurated the new OTM Administrative Complex of Indian Coast Guard District Headquarters No. 13 on April 25, 2026, marking a major boost to India's maritime security infrastructure. The state-of-the-art facility at Puducherry is aimed at strengthening operational readiness and administrative efficiency along the eastern coast. The modern complex includes an advanced Operations Centre and the Maritime Rescue Sub Centre, which will serve as a hub for command, control and coordination. District Headquarters No. 13 oversees more than 140 nautical miles of coastline covering Puducherry and four districts of Central Tamil Nadu. The headquarters plays a key role in protecting life and property at sea, preserving the marine environment and safeguarding India's maritime interests.

LECTURE

Lal Bahadur Shastri National Memorial Trust, in collaboration with National Museum, organised the 32nd Lal Bahadur Shastri Memorial Lecture, delivered by Dhananjaya Y. Chandrachud on "Ethics of Public Life in an Age of Technology." He said rapid information flow, deep fakes and algorithm-driven systems are reshaping public perception while accountability becomes difficult, stressing that technology must be guided by integrity. He also highlighted concerns such as cyber warfare, misuse of digital platforms and climate change. Anil Shastri said the lecture series reflects Lal Bahadur Shastri's ideals of simplicity, integrity and accountability in public life.

EXHIBITION

exhibition Neelam Shami Rao inaugurated the first edition of Heritage Designer Collection "Soul Threads by Cottage" on April 24, 2026 at Jawahar Vyapar Bhawan. The event was attended by senior officials, including S. C. L. Das and Rohit Kansal. Organised by Central Cottage Industries Corporation of India Ltd. (CCIC), the exhibition featured bespoke designer wear, fine sarees, jewellery, artisanal crafts and home furnishings. A fashion show showcased heritage-inspired collections based on India's indigenous textile traditions, along with Khadi ensembles. The exhibition celebrates India's rich textile legacy and will remain open to visitors till May 10, 2026.

SAIL

Dilip Kumar has assumed charge as Chief Vigilance Officer of Steel Authority of India Limited on April 27, 2026. A senior officer of the Indian Railway Service of Mechanical Engineers, he brings more than two decades of experience in train operations, rolling stock maintenance and human resource management. He has served in key positions in Indian Railways, including Additional Divisional Railway Manager, East Central Railway, and Chief Workshop Manager at Harnaut, Bihar. He is known for innovations such as the first ISO 9001 certified train in ECR, in-situ wheel replacement techniques for wagons and the Mahabub railway station beautification project. He is a B.Tech graduate from IIT BHU.

GMC

Ghaziabad Municipal Corporation has started installing green shade nets at major traffic signals to provide relief to commuters amid rising temperatures. Following directions of Vikramaditya Singh Malik, the Construction Department set up permanent green nets at Hapur Chungi red light, offering shade to drivers and passengers waiting at the signal. Chief Engineer Narendra Kumar Chaudhary has also been directed to expand the initiative to other busy intersections. The civic body plans to install similar temporary green nets at Mohan Nagar, Takurdwara and Vasundhara red lights, where commuters are expected to benefit from protection against intense summer heat.

GDA

Ghaziabad Development Authority's One-Time Settlement (OTS) scheme is receiving an encouraging public response, with nearly 300 allottees applying so far to clear their pending dues. Introduced in line with the Government of Uttar Pradesh vision, the scheme enables allottees to settle outstanding land and housing installments, interest and penalty charges through a single payment while availing waivers on surcharges and penalties. The scheme remains open from April 18 to July 17, offering financial relief and legal regularisation of properties. The authority has urged remaining allottees to make use of this limited-period opportunity immediately. It warned that failure to settle dues after the deadline could invite strict administrative action, including cancellation of plots or houses and recovery proceedings.

IRCTC

Indian Railway Catering and Tourism Corporation (IRCTC) has launched the "Bharat-Bhutan Mystic Mountain Tour" aboard the Bharat Gaurav Deluxe AC Tourist Train, offering a premium 13 nights and 14 days rail-cum-road journey through India and Bhutan. The tour will depart from Delhi Safdarjung Railway Station on May 5, 2026, with boarding also available from Ghaziabad, Aligarh, Thundla, Kanpur, Lucknow and Varanasi. The itinerary covers Guwahati, Shillong, Cherrapunji and Bhutan's scenic destinations Timpula, Punakha and Paro. Travellers will experience monasteries, dzongs, waterfalls and Himalayan landscapes with guided sightseeing and cultural programmes. The train features deluxe cabins, restaurants, shower cubicles and enhanced safety amenities for 150 tourists. Prices start from Rs 1,16,545 per person, inclusive of travel, hotels, vegetarian meals, transfers, insurance and tour escort services.

SCOPE

Standing Conference of Public Enterprises (SCOPE) and International Coaching Federation have launched a first-of-its-kind comprehensive study titled "State of Coaching in Indian PSEs" to assess the current coaching landscape and organisational culture in Indian public sector enterprises. The study aims to create a unique framework for integrating coaching practices and building internal coaching capabilities within PSEs through primary and secondary data collection. Leveraging the expertise of SCOPE, the apex body of public sector enterprises, and ICF, a global coaching association, the evidence-based initiative seeks to redefine leadership excellence in Indian PSEs. It will focus on measuring the tangible impact of coaching, developing specialised tools and linking leadership growth with sustainable business outcomes. The initiative marks a major step towards organisational excellence in the public sector.

Department of Fertilizers

has stated that India's fertiliser security remains strong, stable and efficiently managed, with availability consistently higher than requirement across all major fertilisers. During the recently concluded Rabi 2025-26 season, urea availability stood at 257.59 LMT against a requirement of 196.06 LMT while DAP availability was 75.40 LMT against 53.43 LMT. Stocks of MOP, NPK and SSP also remained well above demand levels. For the current financial year from April 1 to April 23, 2026, fertiliser availability has continued to exceed requirement, indicating a robust operating position for the forthcoming Kharif season. The Kharif 2026 requirement has been assessed at 390.54 LMT, of which around 180 LMT is already available as opening stock. The government said states are coordinating closely to prevent hoarding, diversion and black marketing. Despite sharp global price rises, farmers continue to receive subsidised urea at Rs. 266.5 per 45 kg bag, ensuring affordable access nationwide.

IIT Jodhpur

Indian Institute of Technology Jodhpur scientists have developed smart theranostic platforms that combine diagnosis and treatment for next-generation precision healthcare. Led by Raviraj Vankayala, researchers are using advanced nanomaterials such as MXenes, MOFs, Black Phosphorus, and Borophene to target diseased cells with high precision. These materials can deliver drugs, detect diseases early, and enable minimally invasive cancer treatment through near-infrared light therapy. The team is also designing biomimetic nanocarriers to improve treatment efficiency and reduce side effects. This breakthrough strengthens IIT Jodhpur's role in advancing global healthcare innovation.

REC Limited

has reported its highest-ever annual net profit of Rs. 16,282 crore for FY 2025-26, reflecting strong operational performance, improved asset quality and robust demand in the power sector. The company's total loan book rose to an all-time high of Rs. 54 lakh crore as on March 31, 2026, after expanding by around Rs. 17,000 crore during the year. Its renewable energy loan portfolio grew 3.8% to Rs. 75,347 crore, underlining REC's focus on supporting India's clean energy transition. Net Stage-3 loans stood near zero at 0.12%, while Stage-2 loans declined sharply by 75% year-on-year. During the year, REC sanctioned loans worth Rs. 4,09,097 crore, up 21%, and disbursed Rs. 2,11,189 crore, up 10%. The board declared a final dividend of Rs. 1.55 per share, taking the total dividend for FY26 to Rs. 18.55 per equity share for shareholders across India.

BHEL

Bharat Heavy Electricals Limited has reported a provisional turnover of around Rs 32,350 crore for FY 2025-26, registering 18 per cent growth over the previous year. The company also secured total order inflows worth nearly Rs 75,000 crore during the year, taking its outstanding order book to around Rs 2.4 lakh crore. In the power sector, BHEL maintained a strong market position with fresh orders of Rs 59,000 crore. Its industrial segment received orders worth around Rs 16,000 crore from transportation, transmission, defence, process industries and industrial equipment sectors. On the execution front, BHEL commissioned or synchronised nearly 8.9 GW of power capacity during the year. The company said it enters FY 2026-27 with strong momentum, focusing on infrastructure growth, indigenisation and stakeholder value creation.

IIT Jodhpur

Indian Institute of Technology Jodhpur celebrated a historic occasion by unveiling two iconic campus landmarks—the Shaurya Sthal featuring a veteran T-55 Main Battle Tank and a grand mural titled Dharma, Bhartiya Gyan Parampara, evam Sansthatag Kartavya. The event was inaugurated by A. S. Kiran Kumar in the presence of institute leaders. The mural portrays Krishna and Arjuna, symbolizing duty, wisdom, and ethical leadership, while integrating themes of AI, engineering, and science. The T-55 tank honors India's Armed Forces and its role in the Indo-Pak War of 1971. IIT Jodhpur reaffirmed its commitment to blending valor, innovation, and Indian heritage.

Inauguration

Maulana Azad Institute of Dental Sciences has inaugurated an Advanced Cone Beam Computed Tomography (CBCT) Imaging Facility, becoming the first such unit in the Delhi Government healthcare sector. The facility was inaugurated by Dr. Pankaj Kumar Singh, who said the initiative sets a new benchmark in public healthcare and reflects the government's commitment to innovation. The advanced CBCT system offers high-resolution imaging with reduced radiation exposure and integrates with CAD-CAM technology for seamless digital workflow. Officials said the new facility will improve diagnostic accuracy, patient care, postgraduate training and research. The initiative further strengthens MAIDS' position as a leading institution in dental education and oral healthcare services.

PNB

Punjab National Bank has added 12 Tata Nexon EV vehicles to its official fleet to promote sustainability and reduce carbon emissions. The EV fleet was flagged off by Ashok Chandra along with senior executives. The bank said the move supports India's shift to electric mobility, lowers dependence on fossil fuels and aligns with its ESG goals. PNB said it remains committed to greener and more sustainable operations.

Amity International School

Pushp Vihar, Delhi Team Infinity Speeders from Amity International School had the privilege of meeting Shreyansh Jain, Director of Sperry Group. The team shared insights on the STEM F1 in Schools project and explored innovative ways to effectively use recycled materials. The discussion focused on driving sustainability, encouraging eco-friendly innovation, and inspiring a greener future.

PNB

Punjab National Bank has partnered with Kiwi, a Credit on UPI platform, to introduce credit-enabled UPI payments for its 180 million customers. Under the collaboration, the bank will launch the PNB Kiwi Credit Card on the RuPay network. The card will offer fully digital onboarding, seamless UPI integration and cashback ranging from 0.5% to 1.5% on online transactions. Bibhu Prasad Mahapatra said the partnership will enhance financial flexibility and support everyday spending needs, especially in semi-urban and rural areas where PNB has a strong presence. Siddharth Mehta said the collaboration aims to provide a secure, flexible and inclusive credit experience while expanding access to formal credit across the country.

IRCTC

Indian Railway Catering and Tourism Corporation (IRCTC) is strengthening experiential tourism with its flagship Buddhist Circuit Special Tourist Train, a premium journey combining spirituality, heritage and luxury travel. The all-inclusive 7 Nights/8 Days tour departs from Safdarjung Railway Station and covers key Buddhist destinations linked to Gautama Buddha. The itinerary includes Bodhi Gaya, Nalanda, Varanasi, Lumbini, Kushinagar and Shravasti, ending with a visit to Taj Mahal. The fully air-conditioned deluxe train offers AC-I and AC-II accommodation, dining cars and onboard cuisine. Under a special promotional offer, IRCTC is providing a 20% discount, with fares starting from Rs. 76,905 per person on train sharing basis.

RIICO

The Rajasthan Government has introduced the Rajasthan Industrial Park Promotion Policy-2026 to accelerate industrial growth, strengthen infrastructure, and create a favorable environment for investors. The policy aims to establish modern industrial parks across the state through the participation of private developers, industrial institutions, and global investors. It is expected to promote innovation, boost economic activity, and generate large-scale employment opportunities. Industrial parks under the policy have been classified into four categories—A, B, C, and D. In Category A, RIICO will identify and allot land to developers through an auction process after approval of project proposals. In Category B, developers must already own at least 80 percent of the required land, while RIICO may provide the remaining 20 percent. Category C projects will be developed entirely on land owned by the developer. Category D parks will be developed under the Public-Private Partnership (PPP) model. RIICO will contribute land as equity in a Special Purpose Vehicle (SPV) or Joint Venture (JV) and retain a minimum 26 percent stake, ensuring its active role in project implementation. To encourage investment, the government has announced attractive incentives. A 20 percent capital subsidy will be provided for common infrastructure, with assistance up to Rs. 20 crore for parks up to 100 acres, Rs. 30 crore for parks between 100 and 250 acres, and Rs. 40 crore for parks above 250 acres. Additional benefits include green incentives, support for utility centers, plug-and-play offices, and exemptions on electricity duty, stamp duty, and conversion charges. The policy is expected to position Rajasthan as a leading industrial hub.

जनसत्ता

क्लासीफाइड

व्यक्तिगत

I, G S Bijesh S/o Late Sh. Gopalakrishnan P hereby declare that my correct name is G S Bijesh and not Bijeesb Kumar and my correct date of birth is 08.04.1983 and not 08.09.1983 as mentioned in my father's office records.

0050288737-1

I Arti Pandey, D/O RS Pandey and W/O Mukul Priyadarshi, R/O 109, DDA Flats Dwarka, Sec 23 Delhi declare that my correct name is Arti Pandey as per Aadhar and PAN and Affidavit dated 30-04-2026.

0050288735-1

I,Shabbir Ali S/o Mahbub Ali R/o A-92,Vidyapatti Nagar,Mubarak Pur Dabas,Delhi-110081 declare that my name wrongly mentioned in my Daughter's Documents C.B.S.E.record as Shabir Ali insted of Shabbir Ali. But my actual and Correct name is Shabbir Ali for all purpose.

0040852438-1

I, Marie Josee Poulin W/o Shri Govindarajan Elangovan R/o D-131, Ujapur Apartments, Mayur Vihar Phase-1 Extension, Delhi-110091, inform that Marie Elangovan and Marie Josee Poulin is one and the same person i.e. myself.

0040852472-1

I ANIL AGGARWAL S/O UGGAR SAIN AGGARWAL residing at 2109 Rani Bagh Delhi-34 have changed my name to ANIL KUMAR AGGARWAL vide affidavit

0050288731-1

I, BUSHRA PARVEEN S/O KAM- RUDDIN & AZRA(MOTHER) R/O 27/344-345, TRILOKPURJ, D-91. HAS CHANGED MY NAME AS BUSHRA

0130064231-1

I Mukul Priyadarshi, S/O Durga Nand Pathak, R/O 109, DDA Flats Dwarka, Sec 23 Delhi declare that my correct name is Mukul Priyadarshi as per Aadhar and PAN and Affidavit dated 30-04-2026.

0050288736-1

I MOHD IMRAN. R/o Bb-199/15, Bagrian Basti, Nabi Karim, Paharganj New Delhi-55,have changed my name to MD IMRAN for all future purposes.

0040852266-1

Its is hereby informed that, I Krishna Anurag Pandey S/O Anurag Pandey, R/O D01/21 Emaar Gomti Greens, Gomti Nagar Ext. Lucknow changed my name from Krishna Pandey to Krishna Anurag Pandey for all future activities.

0060140866-1

खोया+पाया

LOST-Original Sale deeds of Plot-150 (150 Sq.yds),Killa 23,Khureji Khas Area, Abadi of Anarkali, South Extn, IIlaqa Shahdara, Delhi 51 in name of Bhishamber Dayal, Regd 17.10.1959 & Kashmiri Lal,Regd 19.03.1959. Contact Sanjeev Aggarwal; 9818675645 FIR: 266848/2026/29.04.26

0130064230-1

This is to inform the public that my original diploma in pharmacy certificate issued by gautham college of pharmacy(affiliated to Bangalore university), RT nagar,Bangalore completed in 2005, Register No-IS06027, if any-one found pls contact Premchand S/O shri Brahmpal 9212324909

0040852472-2

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विवेक विहार अग्निकांड : एक ही परिवार के पांच लोगों की मौत

मां से चिपका मिला डेढ़ साल के बेटे का शव

जनसत्ता संवाददाता
नई दिल्ली, 3 मई।

दिल्ली के विवेक विहार में बी-ब्लाक के फ्लैटों में लगी आग के दौरान लोगों को बचने का मौका तक नहीं मिला। देर रात लगी आग के दौरान लोग घरों में सो रहे थे। आग धीरे-धीरे पूरी इमारत में फैल गई और उसकी चपेट में आने से नौ लोगों की मौत हो गई। इस हादसे में एक ही परिवार के पांच लोगों की मौत हो गई। इसमें दूसरी मंजिल पर मृत पाए गए अरविंद जैन (60), उनकी पत्नी अनिता जैन (58), बेटे निशांत जैन (35), बहु आंचल जैन (33) और पोता आकाश जैन शामिल हैं। दृश्य इतना दर्दनाक था कि शरीर के बचे हुए अवशेष से शवों को पहचान पाना मुश्किल था।

गौतमपुरी के रहने वाले संजय जैन ने बताया कि उनके बहनोई अरविंद जैन विवेक विहार में अपने परिवार के साथ रहते थे। उन्होंने बताया कि सुबह फोन आया तो वह उनके घर गए। घर के अंदर सबकुछ जलकर खाक हो गया है। बर्तन तक जल गए हैं। शरीर का अवशेष देखकर पहचान कर पाना मुश्किल था। आकाश के शरीर का हिस्सा अपने मां के छाती चिपका मिला। निशांत दो भाई थे। खुद चाटर्ट एकाउंटेड (सीए) थे और दूसरे भाई दीपक जैन सीए हैं। दोनों भाई एक साथ इसी घर में रहते थे। दीपक के तीन साल के बेटे का आज जन्मदिन था। वह जन्मदिन मनाने बेटे और पत्नी सोनाली जैन के साथ मानेसर



वीडियो काल पर गुहार लगाता रहा निशांत

रविवार सुबह निशांत को भी परिवार के साथ मानेसर जाना था। रात 12 बजे दोनों भाइयों की वीडियो काल पर बात हुई थी और केक भी काटा था। तड़के तीन बजे आग लग गई और पाणों लोग घर में फंस गए। निशांत ने बड़े भाई को वीडियो काल करके बताया कि घर में आग लग गई है। वे फंस गए हैं। डीएनए जांच से शव की पहचान के लिए दीपक के नमूने लिए गए हैं।

गए थे। उनके साथ निशांत को भी जाना था, लेकिन स्वास्थ्य कारणों से वह नहीं जा पाए। स्थानीय आरडब्ल्यूए अध्यक्ष पवन जैन ने परिवार के बारे में जानकारी देते हुए बताया कि यह परिवार बेहद मिलनसार और सामाजिक था। उन्होंने भावुक होकर कहा कि अरविंद जैन का परिवार इलाके में हर किसी के सुख-दुख में साथ खड़ा रहता था। पवन जैन ने बताया कि केवल एक बेटा इस परिवार से जीवित बचा है, जो

घटना के समय दिल्ली से बाहर था। घटना के प्रत्यक्षदर्शी और पड़ोस में रहने वाले बी-14 निवासी विशाल कंठारी ने बताया कि उन्हें सुरक्षा गार्ड द्वारा करीब चार बजे आग लगने की सूचना मिली थी।

उनके अनुसार, नीचे की मंजिलें अपेक्षाकृत सुरक्षित दिख रही थीं, लेकिन ऊपर की मंजिलों से भीषण आग की लपटें उठ रही थीं, जिससे कुछ भी साफ दिखाई नहीं दे रहा था।

मुआवजे की घोषणा

प्रधानमंत्री नरेंद्र मोदी ने लोगों की मौत पर शोक व्यक्त किया और मृतकों के परिजनों को दो लाख रुपए और घायलों को



50,000 रुपये की अनुग्रह राशि देने की घोषणा की। प्रधानमंत्री ने एक्स पर एक पोस्ट में कहा, 'दिल्ली के शाहदरा जिले में आग लगने की घटना में हुई जानहानि अत्यंत दुःखद है। अपनों को खोने वाले सभी लोगों के प्रति मेरी गहरी संवेदनाएं हैं। घायलों के शीघ्र स्वस्थ होने की प्रार्थना करता हूं।'

मुख्यमंत्री रेखा गुप्ता ने कहा कि हादसे में नौ लोगों की मृत्यु से मन व्यथित है। हादसे में घायल हुए लोगों के शीघ्र स्वस्थ होने की कामना



करती हूं। दुख की इस घड़ी में मेरी संवेदनाएं पीड़ित परिवारों के साथ हैं। ईश्वर से प्रार्थना है कि उन्हें यह कठिन समय सहने की शक्ति प्रदान करें।

राजधानी में आग की घटनाओं में लगातार बढ़ोतरी

चार माह में 50 की मौत, 12,000 से अधिक सूचनाएं मिलीं

जनसत्ता संवाददाता
नई दिल्ली, 3 मई।

दिल्ली में आग लगने की घटनाएं लगातार गंभीर चिंता का विषय बनती जा रही हैं। हर साल इन मामलों में बढ़ोतरी दर्ज की जा रही है। आधिकारिक आंकड़ों के अनुसार, वर्ष 2026 में जनवरी से अप्रैल के बीच मात्र चार महीनों में ही दिल्ली अग्निशमन सेवा विभाग को 12,000 से अधिक अग्निकांड संबंधी सूचनाएं प्राप्त हुई हैं।

इसी अवधि में 50 से ज्यादा लोगों की मौत अलग-अलग आग दुर्घटनाओं में हो चुकी है। जनवरी में 2,785 सूचनाएं, फरवरी में 2,471, मार्च में 2,838 और अप्रैल में

हाल के प्रमुख अग्निकांड

6 जनवरी : आदर्श नगर (मजलिस पार्क) में आग, महिला और 10 वर्षीय बच्चे की मौत

4 मार्च : सदर बाजार खिलौना गोदाम में आग, दो की मौत

18 मार्च : पालम में घर में आग, नौ लोगों की मौत

15 अप्रैल : रोहिणी झुमियां में आग, तीन लोगों की मौत

3 मई : विवेक विहार रिहायशी इमारत में आग, नौ लोगों की मौत

3,000 से अधिक आग लगने की घटनाओं से जुड़ी सूचनाएं दर्ज की गईं। विशेषज्ञों के अनुसार, अप्रैल और मई में गर्मी बढ़ने के साथ आग की घटनाएं तेजी से बढ़ जाती हैं। दिल्ली सरकार की अर्थ एवं सांख्यिकी रपट

2025 और अग्निशमन विभाग के आंकड़ों के अनुसार, पिछले कुछ वर्षों में आग की घटनाओं में लगातार वृद्धि दर्ज की गई है। वर्ष 2020 में आग दुर्घटना संबंधी 25,416 सूचनाएं प्राप्त की गई थीं। इसके बाद इनमें

मांग नोटिस

जबकि एसेट रिक्तदुक्कान कंपनी (इंडिया) लिमिटेड (नीचे उल्लिखित दस्तावे के लिए दस्तावे के रूप में कार्य करते हुए) (जिसे इसका ब्या "एआरसीआईएल" के रूप में संदर्भित किया गया है) का अधिकृत अधिकारी कंपनी अधिनियम, 1986 के तहत शामिल किया गया है और भारतीय रिजर्व बैंक के साथ प्रतिभूतिकरण और वित्तीय संशोधनों के पुनर्निर्माण और सुरक्षा हित प्रदान अधिनियम, 2002 (जिसे इसके बाद "संरक्षणी अधिनियम" के रूप में संदर्भित किया गया है) के साथ एक एसेट रिक्तदुक्कान कंपनी के रूप में पंजीकृत है और जबकि नीचे उल्लिखित चार्ट के कॉलम नंबर 2 में उल्लिखित उधारकर्ता / सह-उधारकर्ताओं ने शुद्ध हाउसिंग कानूनों कंपनी लिमिटेड, भूत उधारकर्ताओं से ऋण प्राप्त किया है और जबकि एआरसीआईएल ने नीचे उल्लिखित ऋण खातों से संबंधित वित्तीय परिसंपत्तियों का अधिग्रहण किया है और जबकि एआरसीआईएल संरक्षणी अधिनियम के तहत सुरक्षित लेनदार है, और नीचे उल्लिखित उधारकर्ताओं / सह-उधारकर्ताओं को नोटिस की तारीख से 60 दिनों के भीतर नोटिस के उल्लिखित राशि को उस पर अतिरिक्त ब्याज सहित चुकाना था, लेकिन वित्तीय कारणों से उनमें से कुछ को नोटिस नहीं दिया जा सका।

क्र. सं.	तारीख /प्राप्त नोटिस तिथि/दस्तावे का नाम	कर्जदार/ सह-कर्जदार /बा नाम	मांग सूचना के अनुसार कुल बचता राशि	संपत्ति का विवरण
1	लेन नं. PR010430022 मुक्त ब्याजगत एमबीसीएल पब्लिशिंग लि. मांग की सुचना की तिथि 27 फरवरी 2026 दस्तावे का नाम ARCIL	आरके ट्रेडर्स पब्लिशिंग केवारी राखेश कुमार केवलाणी राजीव पी केवलाणी	रु. 16,58,868.61 (रु. तीसह लाख अठ्ठावन हजार आठ सौ अठ्ठास और पैसे इक्काठ माक)	मकान मौज बलरामपुर, परगना झूली, तहसील फूलपुर, जिला प्रयागराज प्राथमिक विद्यालय के पास 221505, संपत्ति में मकान, सड़क और गड्डी शामिल हैं, और इसकी सीमाएं पूर्व में महेंद्र कंठारवाणी का मकान, पश्चिम में लतीफबक्का का मकान, उत्तर में पक्की सड़क, दक्षिण में गाटा सडक्या 66 जो (पड़ो) का हिस्सा

आर. जैसा कि ऊपर उल्लेख किया गया है, उधारकर्ताओं / सह-उधारकर्ताओं को नोटिस दिया जाता है, जिसमें उन्हें इस नोटिस के प्रकाशन के 60 दिनों के भीतर संबंधित उधारकर्ताओं / सह-उधारकर्ताओं द्वारा आगे के ब्याज के साथ कुल बचता राशि का भुगतान करने के लिए कहा जाता है। संबंधित उधारकर्ताओं / सह-उधारकर्ताओं द्वारा आगे के ब्याज के साथ कुल बचता राशि का भुगतान करने में विफल होने पर, एआरसीआईएल को ऊपर वर्णित संपत्तियों पर कब्जा हित के प्रदान के लिए धारा 13(4) के तहत कार्रवाई करने के लिए बंधन दिया जाएगा, अधिनियम और इसके तहत बनाए गए नियमों के तहत निर्धारित अन्य तरीकों से नोटिस की सेवा के लिए भी कथन उठाया जा रहे हैं। आपकों को सूचित किया जाता है कि उसका ब्याज को संरक्षणी अधिनियम की धारा 13(4) में विस्तृत रूप से बताया अनुसार, सार्वजनिक नीतिनी या विधिक के माध्यम से इस्तेमाल के लिए निजी सौते के लिए निजी सौते के प्रकाशन की तारीख से पहले किसी भी समय अधिकारि द्वारा किए गए लागू, शुल्क और ब्याज सहित सभी देय राशि का भुगतान करने पर विभाजन किया जा सकता है। ध्यान दें कि संरक्षणी अधिनियम की धारा 13 (4) के अनुसार आपको बिना पड़े या किसी अन्य तरीके से किसी भी तरह से सुरक्षित संपत्तियों को हस्तांतरित करने और / या उससे निचटार से रोक़ा जाता है।

दिनांक: 04.05.2026, स्थान: उत्तर प्रदेश

हस्ता/- प्राधिकृत अधिकारी, एसेट रिक्तदुक्कान कंपनी (इंडिया) लिमिटेड (दस्तावे के रूप में)

एसेट रिक्तदुक्कान कंपनी (इंडिया) लिमिटेड

CIN: U65999MH2002PLC134884 वेबसाइट: www.arcil.co.in;

पंजीकृत कार्यालय: ए ब्लॉक, 10वीं मंजिल, 29, सेनापति बाघ मार्ग, बाघर (पश्चिम) मुंबई-400 028.

फोन नं. +91 2266581300, वेबसाइट: www.arcil.co.in;

 IKIO TECHNOLOGIES LIMITED	
(Formerly known as IKIO LIGHTING LIMITED)	
CIN: L31401DL2016PLC292884	
Regd. Off: 411, Arunachal Building 19 Barakhamba Road, Connaught Place, Delhi- 110001	
Tel No: 0120-5106867 Email Id: info@ikiotech.com Website: www.ikiotech.in	
Extract of Standalone and Consolidated Audited Financial Results for the Quarter and Financial Year Ended 31st March 2026	

Sr No		Standalone		Consolidated	
		3 months ended 31.03.2026	Corresponding 3 Months Ended 31.03.2025	Current Year Ending 31.03.2026	3 months ended 31.03.2026
		Un-Audited	Un-Audited	Audited	Un-Audited
1	Total income	408.17	423.94	1,844.17	1,705.41
2	Profit / (Loss) for the period before tax	38.84	41.4	196.49	205.17
3	Profit / (Loss) for the period after tax	29.01	31.84	147.8	175.23
4	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	29.62	33.58	151.18	173.34
5	Equity Share Capital	772.81	772.81	772.81	772.81
6	Other Equity	4,182.27	3,992.2	4,182.27	5,248.45
7	Earnings Per Share (for continuing and discontinued operations)				
1. Basic:		0.38	0.41	1.91	2.13
2. Diluted:		0.37	0.37	1.90	2.12

NOTE: 1) The standalone and Consolidated audited financial results of IKIO Technologies Limited (Formerly known as IKIO Lighting Limited) ("the Company") are prepared in accordance with the recognition and measurement principles of Indian Accounting Standards as notified under the Companies (Indian Accounting Standards) Rules, 2015 (as amended), as specified in Section 133 of the Companies Act, 2013 and as per Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (Listing Regulation). 2) The standalone and Consolidated audited financial results of the Company for the quarter and year ended March 31, 2026 have been reviewed by the Audit Committee and were subsequently approved by Board of Directors ("the Board") at its meeting held on May 02, 2026. These standalone financial results have been audited by the Statutory Auditors of the Company. 3) The figures for the quarter ended March 31, 2026 and March 31, 2025 represent the balancing figures between the audited figures for full financial year and published reviewed year to date figures upto third quarter of the respective financial year. 4) The Company's primary business segment is reflected based on principal business activities carried on by the Company. As per Indian Accounting Standard 108 as notified under the Companies (Indian Accounting Standards) Rules, 2015 as specified in Section 133 of the Companies Act, 2013, The Company deals in one business segment namely "Manufacturing of LED Lighting".

For IKIO Technologies Limited (Formerly known as IKIO Lighting Limited)	
Sd/-	Sanjeev Singh
Whole Time Director	
Place: Noida	
Date: 02nd May, 2026	

आधुनिक प्रणाली

जानलेवा साबित हुई

जनसत्ता संवाददाता
नई दिल्ली, 3 मई।

राजधानी दिल्ली के विवेक विहार में रविवार तड़के हुए भीषण अग्निकांड के बाद इमारतों में लगाए जा रहे आधुनिक 'केंद्रीय लाकिंग प्रणाली' को लेकर गंभीर सवाल खड़े हो गए हैं।

इस अग्निकांड में एक बच्चे समेत दो परिवारों के नौ लोगों की मौत हो गई। चश्मदीनों की माने तो हादसे के साथ बिजली आपूर्ति जैसे ही बाधित हुई केंद्रीय रूप से बंद दरवाजों को खोलना मुश्किल हो गया। उन्होंने कहा कि यदि केंद्रीय लाकिंग प्रणाली नहीं होती, शायद कुछ और लोगों की जिंदगी बचाई जा सकती थी। पड़ोसी राकेश ने बताया कि चोरी से बचाव के लिए केंद्रीय लाकिंग प्रणाली लगी हुई है। जो बिजली से चलती है। लेकिन अपात स्थिति में बिजली गुल होने पर लोग अंदर फंस गए।

इमारत से सुरक्षित निकाली जा सकी एक महिला ने बताया कि केंद्रीय लाकिंग प्रणाली काम नहीं करने से उनके साथ कई लोग बालकनी की ओर भागे, वहां से आवाज लगाकर लोगों का ध्यान खींचा गया और फिर उन्हें हाइड्रोलिक सीढ़ी से उतारा गया। वे बालकनी पर तब तक फंसे रहे, जब तक दमकलकर्मी उन तक नहीं पहुंच गए। चार मंजिला इमारत के ऊपरी दो मंजिल का पिछले हिस्सा आग से पूरी तरह क्षतिग्रस्त हो गया। आरडब्ल्यूए अध्यक्ष पवन जैन ने कहा कि दूसरी मंजिल से ऊपर के मंजिलो के 'सेंट्रल लाक' जाम हो गए थे। उन्होंने कहा कि लोग ये चीजें इसलिए लगवाते हैं ताकि वे चोरों से सुरक्षित रहें। लेकिन आपदाओं के दौरान की स्थिति क्या होगी, अब यह सोचने का वक़्त आ गया है।

राजधानी में आग की घटनाओं में लगातार बढ़ोतरी

चार माह में 50 की मौत, 12,000 से अधिक सूचनाएं मिलीं

तेजी से इजाफा हुआ, जिसमें 2021 में 29324, 2022 में 31031, 2023 में 31399 और 2024 में 36486 सूचना अग्निकांड की प्राप्त की गई।

2024 में आग से होने वाली दूसरी दुर्घटनाओं में 1452 लोग अपनी जान गंवा चुके हैं जबकि, 2368 लोग घायल हुए। हालांकि, 2025 में अग्निशमन विभाग को कुल 35,865 काल प्राप्त हुई थीं और 1378 लोगों की मौत हो गई थी। इनमें अकेले आग लगने की काल 13352 बताई गई, जबकि केवल आग से मरने वालों का आंकड़ा 1072 रहा। दिल्ली अग्निशमन सेवा के अधिकारियों के अनुसार, गर्मी के मौसम में मार्च के बाद मामलों में तेज उछाल आता है।

रिहायशी इमारतों की अग्निसुरक्षा

नियमों पर सख्ती की तैयारी

जनसत्ता संवाददाता
नई दिल्ली, 3 मई।

विवेक विहार में हुए हादसे में नौ लोगों की दर्दनाक मौत ने राजधानी की अग्निसुरक्षा व्यवस्था पर गंभीर सवाल खड़े कर दिए हैं।

दिल्ली अग्निशमन सेवा अधिनियम 2007 और नियम, 2010 में अभी रिहायशी आवासों के लिए कोई खास नियम नहीं

बने हैं लेकिन दिल्ली सरकार आने वाले दिनों में आम लोगों की सुरक्षा को लेकर इस दिशा में कोई ठोस कदम उठा सकती है। सरकार का मानना है कि अगर कोई निजी रिहायशी इमारत 16 मीटर से ऊंची है या भूतल के साथ चार या इससे अधिक मंजिल बनी है, तो उस पर कड़े अग्निसुरक्षा मानक लागू किए

जाएंगे। पालम अग्निकांड की घटना के बाद दिल्ली सरकार ने इस दिशा में अहम निर्णय भी लिया था। दिल्ली सरकार ने आदेश दिए थे कि पूरे शहर में अग्निसुरक्षा आडिट किया जाएगा। इसके अंतर्गत उन सभी संस्थानों खासकर जिनमें रिहायशी इलाकों में संस्थान मौजूद हैं, इन सभी के लिए सुरक्षा नियमों का सख्ती से पालन करना अनिवार्य किया जाएगा।

इस पूरी व्यवस्था को कड़ाई से लागू कराने से पहले सरकार शहर के हर संस्थान की मैपिंग और आडिट करने के लिए त्रिपक्षीय विशेषज्ञों की मदद लेगी। रिहायशी इलाकों में चले रहे व्यवसायिक केंद्र भी अग्निसुरक्षा के लिहाज से सुरक्षित बने, इसका सरकार की तरफ से प्रयास किया जा रहा है।

नोएडा : एक हजार भवनों की जांच, अग्नि सुरक्षा को लेकर अभियान

नोएडा, 3 मई (संवाददाता)।

दिल्ली और गाजियाबाद में हाल ही में हुई भीषण आग की घटनाओं के बाद गौतमबुद्धनगर का अग्निशमन विभाग पूरी तरह से सतर्क हो गया है।

जिले की ऊंची इमारतों और रिहायशी सोसाइटियों में सुरक्षा मानकों को सुदृढ़ करने के लिए विभाग ने विशेष अभियान शुरू किया है, जिसके तहत अब तक एक हजार से अधिक भवनों की जांच पूरी की जा चुकी है। मुख्य अग्निशमन अधिकारी (सीएफओ) प्रदीप कुमार चौबे के नेतृत्व में गठित विशेष टीमें जमीनी स्तर पर सक्रिय हैं और युद्ध स्तर पर फायर सेफ्टी आडिट कर रही हैं। जांच के दौरान निम्न सोसाइटियों और व्यवसायिक इमारतों में अग्निशमन उपकरणों की कमी या मानकों में खामियां पाई जा रही हैं। जांच के नापटव के लिए सुरक्षा मानकों की अनदेखी करने वालों के खिलाफ सख्त कार्रवाई की जाएगी। सीएफओ चौबे ने कहा कि किसी भी तरह की लापरवाही बर्दाश्त नहीं की जाएगी।

चावड़ी बाजार में शादी काई के गोदाम में लगी आग

नई दिल्ली, 3 मई (संवाददाता)।

पुरानी दिल्ली के चावड़ी बाजार इलाके में रविवार रात एक दुकान में भीषण आग लग गई। आग एक ऐसी दुकान में लगी थी जहां शादी समारोह के कार्ड का गोदाम बना हुआ था। दिल्ली अग्निशमन सेवा के मुताबिक रात 9:07 बजे आग लगने की सूचना मिली, जिसके बाद तुरंत एक के बाद एक सात दमकल गाड़ियों को मौके पर भेजा गया।

दुकान में कागज का भारी मात्रा में भंडारण होने के कारण आग ने तेजी से विकराल रूप ले लिया। दमकल कर्मियों ने कड़ी मशक्कत के बाद रात करीब 11 बजे आग पर काबू पा लिया।